

DIVISION BENCH

ITEM NO.108

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.68/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 24th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	K SENTHIL KUMAR PROPRIETOR OF KSK CONSTRUCTION V/S M/S SJN ENERGY INFRASTRUCTURE PRIVATE LIMITED
UNDER SECTION	9 IBC

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 28th May, 2024.

**-Sd-
(Court Officer)**

24th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*